

Growth of Monopoly Houses

*667. SHRI YASHWANT RAO
GADAKH PATIL :

PROF. RAMKRISHNA MORE:

Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that Monopoly Houses have increased their assets from Rs. 66,14 crores to Rs. 11,284 crores during the last few years ;

(b) if so, the details thereof ; and

(c) the steps being taken by Government to curb the expansion of Monopoly Houses in the country ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) and (b) : The assets of top 20 Monopoly Houses in 1979 ranked by size of their assets in the year 1980 were Rs. 6614.89 crores. The assets of top 20 houses in 1982 ranked by size of assets in that year increased to Rs. 11,284.61 crores.

(c) MRTP Act is not against growth of large industrial houses *per se*. The objective of the MRTP Act is not to totally prevent the growth of the Monopoly Houses in the country but to regulate their expansion and growth keeping in view the national, economic and industrial priorities and to ensure that such growth does not result in the concentration of economic power to the common detriment.

Duty on Formic Acid

*668. PROF. P. J. KURIEN : Will the Minister OF CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the basic duty on formic acid has been increased from 70 per cent to 100 per cent ;

(b) whether it is a fact that there is a very wide gap between imported and indigenous prices of formic acid ; and

(c) if so, whether Government propose to review the import policy with a view to ban the import of formic acid ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) and (b) Yes, Sir.

(c) In the Import and Export Policy, 1985—88, Government have banned the Import of formic acid by placing it in Appendix 2B. Government have also restricted the import of formic acid under the Replenishment Scheme (Appendix 17) from 0.25% of the value of exports of leather and leather goods to 0.09%.

Turkey's interest in Import of Scooters, Motor-Cycles

4764. SHRI ANANTA PRASAD SETHI : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that Turkey has evinced interest in the import of scooters, motor-cycles and collaboration in the auto-ancillary sector ; and

(b) if so, the details regarding the agreement, if any, arrived at in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHD. KHAN) : (a) and (b) : During the recent meeting of the Indo-Turkish Joint Committee, the prospects of cooperation for establishment of manufacturing facilities for two wheelers in Turkey were recognised. It is expected that a Turkish delegation may visit India for discussions with the Indian manufacturers.

Transfer Vouchers of L.P.G. Connections

4765. SHRI ZAINAL ABEDIN :
SHRI MOTI LAL SINGH :
SHRI SANTOSH KUMAR

SINGH

SHRI SIDHA LAL MURMU will the Minister of PETROLEUM be pleased to state :

(a) whether various dealers of the Indian Oil Corporation in Delhi/New Delhi dealing with LPG connections have